

(ख) प्रश्न ही नहीं उठता ।

**Head Gear Telephones in D. S. Office, New Delhi Railway Exchange**

6486. SHRI YASHPAL SINGH: Will the Minister of RAILWAYS be pleased to state:

(a) whether the head-gear telephones of I. T. I. which have been standardized by Government are provided to the Divisional Superintendent's Office, New Delhi Railway Exchange;

(b) whether this type of head-gear is not durable because of its weak material as a large number of I. T. I. head-gear telephones have been broken within a short period, and

(c) if so, the reason for standardizing this quality of head-gear phones ?

THE MINISTER OF RAILWAYS (DR. RAM SUBHAG SINGH): (a) Head Gear Telephones standardized and manufactured by I. T. I. are provided to the Railway Telephone Exchange operators of the Divisional Superintendent's Office, New Delhi.

(b) No. The head-gears are much lighter than the heavy head-gears which were in use earlier and chances of breakage arise only in cases of negligent handling.

(c) Does not arise.

**रेलवे सम्पत्ति की चोरी**

6488. श्री रामावतार शर्मा :

श्री रघुबीर सिंह शास्त्री :

क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि रेलवे सम्पत्ति की चोरियों के मामले में रेलवे सुरक्षा दल के कर्मचारियों का हाथ है;

(ख) यदि हां, तो गत वर्ष और चालू वर्ष में अब तक इस अपराध में पकड़े गए कर्मचारियों की संख्या कितनी है और वे कर्मचारी किस श्रेणी के हैं;

(ग) क्या सरकार का विचार उक्त दल में भरती के समय अभ्यर्थियों के चरित्र तथा पूर्वकृत के सत्यापन करने के लिए कोई कड़ी कार्यवाही करने का है; और

(घ) यदि हां, तो इसका व्यौरा क्या है ?

**रेलवे मंत्री (डा० राम सुभग सिंह) :**

(क) जी नहीं । फिर भी, कुछ मामलों में इनमें से कुछ लोगों का हाथ पाया गया है ।

(ख) चोरी के मामलों में सभी क्षेत्रीय रेलों पर रेल सुरक्षा दल के जिन कर्मचारियों का हाथ पाया गया है, उनकी संख्या नीचे दी गयी है :-

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अलग-अलग कोटियों के अनुसार आंकड़े उपलब्ध नहीं हैं । लेकिन एक उप-निरीक्षक को छोड़ कर वे सभी चौथे दर्जे के कर्मचारी हैं ।

(ग) और (घ). रेल सुरक्षा दल अधिनियम, 1957 के अन्तर्गत बनाये गए रेल सुरक्षा दल नियमों और विनियमों में भरती के लिए एक विशिष्ट प्रक्रिया निर्धारित की गयी है । अन्य जांच पड़ताल के अलावा, उम्मीदवारों की नियुक्ति से पहले पुलिस द्वारा उनके चरित्र और पूर्ववृत्त का सत्यापन भी किया जाता है ।

**Involvement of Railway Protection Force Personnel in Thefts**

6489. SHRI N. R. DEOGHARE: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government are aware of the news item appearing in the *Hindustan Times* of the 25th March, 1969 wherein it has been reported that Railway Protection Force personnel are too involved in the rail thefts; and

(b) if so, the action Government propose to take against the R. P. F. men involved in the theft cases ?

THE MINISTER OF RAILWAYS (DR. RAM SUBHAG SINGH): (a) Yes.

(b) In proved cases of involvement in thefts, Railway Protection Force personnel are prosecuted in courts. In other cases which are not sent up to courts for want of evidence, they are departmentally dealt with for major penalties.

#### Production in the Industrial Estates

6490. SHRI. NARENDRAKUMAR SALVE: Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state:

(a) whether there is any proposal under Government's consideration to diversify the production in Industrial Estates to make them more productive; and

(b) if so, the details thereof ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F.A. AHMED): (a) No, Sir.

(b) Does not arise.

#### Cotton Trade

6492. SHRI NARENDRAKUMAR SALVE: Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state:

(a) whether the Cotton Trade has requested Government to permit future business in Cotton; and

(b) if so, the action Government have taken in this regard ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED): (a) Yes, Sir.

(b) Government have not agreed to the request of the cotton trade and have not permitted futures trading (hedge trading) in cotton during the current season.

#### Murder of Railway Clerk of Kudapur Near Kanauj

6493. SHRI D. N. PATODIA: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that Railway Clerk of Kudapur, near Kanauj, was found murdered in a second class compartment of the Farrukhabad-Kanpur passenger train on the 24th March, 1969;

(b) whether the circumstances leading to the murder have been probed into;

(c) whether crime in trains has not declined despite repeated criticism; and

(d) what was the role of the Railway Protection Force *vis-a-vis* the above case ?

THE MINISTER OF RAILWAYS (DR. RAM SUBHAG SINGH): (a) Yes. The name of the Railway station is Kudlapur.

(b) A case has been registered by the Government Railway Police, Farrukhabad and is under investigation.

(c) and (d). Yes. Protection of life and property of passengers travelling in trains is a 'crime duty' devolving on State Police including the Government Railway Police. Whereas the role of the Railway Protection Force is to provide protection and security to railway property, necessary assistance is, however, rendered to State Police when asked for in dealing with law and order situations on the Railways. Close co-operation is also maintained with the State Police at all times for control of crime and their attention is promptly drawn to any serious crime that occurs, and to any increase in criminal activities in a particular area, or train, for taking remedial measures.

सूादी प्रामोखोग भवन, नई दिल्ली द्वारा  
घटिया किस्म के शहव की बिन्की

6494. श्री अ० दीपा : क्या औद्योगिक विकास, आंतरिक व्यापार तथा समवाय-कार्य मंत्री यह बताने की कृपा करेंगे कि :